

March, 1984, in respect of the heads of Demands entered in the second column thereof against Demands Nos. 104 and

105, relating to the Department of Supply."

The motion was adopted

Demands for Grants, 1983-84 in respect of the Department of Supply voted by Lok Sabha

No. of Demand	Name of Demand	Amount of Demand for Grant on account voted by the House on 18th March, 1983	Amount of Demand for Grant voted by the House
1	2	3	4
DEPARTMENT OF SUPPLY		Revenue Rs.	Capital Rs.
104.	Department of Supply	6,13,000	30,68,000
105.	Supplies and Disposals	1,95,45,000	9,77,26,000

18.00 hrs.

DEMANDS FOR GRANTS 1983-84—Contd.

Ministries of Chemicals and Fertilizers, Communications, Education and Culture etc., etc.

MR. SPEAKER : I shall now put the outstanding demands for grants....

SHRI SATYASADHAN CHAKRABORTY (Calcutta South) : It is painful, Sir,

MR. SPEAKER : Yes, guillotine is always painful.

SHRI SATYASADHAN CHAKRABORTY : It is painful because no discussion has taken place.

MR. SPEAKER : put the outstanding demands for grants relating to the Ministries and Departments to vote.

The question is :

"That the respective sums not exceeding the amounts on Revenue Account and Capital Account shown in the fourth column of the Order Paper be granted to the President out of the Consolidated Fund of India to complete the sums necessary to defray the

charges that will come in course of payment during the year ending the 31st day of March, 1984, in respect of the heads of demands entered in the second column thereof against.

- (1) Demand No. 9 relating to the Ministry of Chemicals and Fertilizers ;
- (2) Demands Nos. 13 to 17 relating to the Ministry of Communications ;
- (3) Demands Nos. 24 to 27 relating to the Ministry of Education and Culture ;
- (4) Demands Nos. 33 to 44 relating to the Ministry of Finance ;
- (5) Demands Nos. 47 to 49 relating to the Ministry of Health and Family Welfare ;
- (6) Demands Nos. 64 to 66 relating to the Ministry of Information and Broadcasting ;
- (7) Demands Nos. 68 to 70 relating to the Ministry of Labour and Rehabilitation ;
- (8) Demands Nos. 71 and 72 relating to the Ministry of Law, Justice and Company Affairs ;

- (9) Demands Nos. 73 to 75 relating to the Ministry of Planning ;
- (10) Demands No. 76 relating to the Ministry of Rural Development ;
- (11) Demands Nos. 77 to 80 relating to the Ministry of Shipping and Transport ;
- (12) Demand No. 81 relating to the Ministry of Social Welfare ;
- (13) Demands Nos. 82 and 83 relating to the Ministry of Steel and Mines ;
- (14) Demands Nos. 84 to 87 relating to the Ministry of Tourism and Civil Aviation ;
- (15) Demands Nos. 88 to 92 relating to the Ministry of Works and Housing ;
- (16) Demands Nos. 93 to 95 relating to the Department of Atomic Energy ;
- (17) Demand No. 96 relating to the Department of Electronics ;
- (18) Demand No. 97 relating to the Department of Environment ;
- (19) Demand No. 98 relating to the Department of Ocean Development ;
- (20) Demands Nos. 99 to 101 relating to the Departments of Science and Technology ;
- (21) Demand No. 102 relating to the Department of Space ;
- (22) Demand No. 103 relating to the Department of Sports ;
- (23) Demand No. 106 relating to the Lok Sabha ;
- (24) Demand No. 107 relating to the Rajya Sabha ;
- (25) Demand No. 108 relating to the Department of Parliamentary Affairs ; and
- (26) Demand No. 109 relating to the Secretariat of the Vice President."

The Motion was adopted

Demands for Grants, 1983-84 in respect of Ministries of Chemicals and Fertilizers Communications, Education and Culture etc. Voted by Lok Sabha

No. of Demand	Name of Demand	Amount of Demand for Grant on account voted by the House on 18th March, 1983		Amount of Demand for Grant voted by the House	
		Revenue Rs.	Capital Rs.	Revenue Rs.	Capital Rs.
1	2		3		4

MINISTRY OF CHEMICALS AND FERTILIZERS

9. Ministry of Chemicals and Fertilizers

119, 12,13,000 32,77,00,000 595,60,62,000 163,85,01,000

1	2	3	4		
		Revenue	Capital	Revenue	
		Rs.	Rs.	Rs.	
				Capital	
				Rs.	
MINISTRY OF COMMUNICATIONS					
13.	Ministry of Communications	70,17,000	8,12,83,000	3,50,83,000	40,64,17,000
14.	Overseas Communications Service	6,09,24,000	3,00,00,000	30,46,21,000	15,00,00,000
15.	Posts and Telegraphs – Working Expenses	227,89,33,000		1139,46,62,000	
16.	Posts and Telegraphs—Dividend to General Revenues, Appropriation to Reserve Funds and Repayment of Loans from General Revenues	53,89,04,000		269,45,22,000	
17.	Capital Outlay on Posts and Telegraphs		101,55,63,000		507,78,17,000
MINISTRY OF EDUCATION AND CULTURE					
24.	Department of Education	37,66,000		1,88,30,000	
25.	Education	56,48,93,000	19,73,000	282,44,65,000	98,67,000
26.	Department of Culture	2,75,88,000		13,79,38,000	
27.	Archaeology	1,47,44,000		7,37,19,000	
MINISTRY OF FINANCE					
33.	Ministry of Finance	8,80,22,000	55,29,000	44,01,12,000	2,76,42,000
34.	Customs	8,75,18,000	3,80,44,000	43,75,87,000	19,02,18,000
35.	Union Excise Duties	12,50,50,000		62,52,47,000	
36.	Taxes on Income, Estate Duty, Wealth Tax and Gift Tax	13,54,93,000		67,74,67,000	
37.	Stamps	5,96,96,000	27,50,000	29,84,80,000	1,37,50,000
38.	Audit	15,29,30,000		76,46,48,000	
39.	Currency, Coinage and Mint	12,05,07,000	2,20,88,000	60,25,33,000	11,04,39,000
40.	Pensions	18,19,24,000		90,96,18,000	
41.	Opium and Alkaloid Factories	23,50,16,000	13,84,000	13,87,46,000	69,17,000
42.	Transfers to State Governments	551,18,75,000		13,15,30,79,000	

1	2	3	4		
		Revenue Rs.	Capital Rs.	Revenue Rs.	Capital Rs.
43. Other Expenditure of the Ministry of Finance		141,11,76,000	219,24,24,000	705,58,81,000	405,49,24,000
44. Loans to Government Servants, etc,			17,01,20,000		85,06,03,000
MINISTRY OF HEALTH AND FAMILY WELFARE					
47. Ministry of Health and Family Welfare		24,83,000		1,24,13,000	
48. Medical and Public Health		34,33,81,000	12,11,40,000	171,69,06,600	60,56,99,000
49. Family Welfare		60,19,53,000	16,000	300,97,63,000	84,000
MINISTRY OF INFORMATION AND BROADCASTING					
64. Ministry of Information and Broadcasting		19,59,000		97,96,000	
65. Information and Publicity		5,55,87,000	22,00,000	27,79,35,000	1,10,00,000
66. Broadcasting		18,59,16,000	11,53,34,000	92,95,81,000	57,66,68,000
MINISTRY OF LABOUR AND REHABILITATION					
68. Department of Labour		21,72,000		1,08,60,000	
69. Labour and Employment		15,75,46,000	43,000	78,77,29,000	2,13,000
70. Department of Rehabilitation		4,16,54,000	90,26,000	20,82,69,000	4,51,31,000
MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS					
71. Ministry of Law, Justice and Company Affairs		2,90,88,000	16,000	14,54,42,000	84,000
72. Administration of Justice		19,76,000		98,83,000	
MINISTRY OF PLANNING					
73. Ministry of Planning		92,000		4,63,000	
74. Statistics		3,52,94,000		17,64,71,000	
75. Planning Commission		1,21,04,000		6,05,18,000	

1	2	3	4	
	Revenue Rs.	Capital Rs.	Revenue Rs.	Capital Rs.
MINISTRY OF RURAL DEVELOPMENT				
76. Ministry of Rural Development	80,62,31,000	62,000	403,11,57,000	3,08,000
MINISTRY OF SHIPPING AND TRANSPORT				
77. Ministry of Shipping and Transport	77,48,000		3,87,41,000	
78. Roads	28,42,72,000	32,25,56,000	142,13,60,000	161,27,82,000
79. Ports, Lighthouses and Shipping	14,42,76,000	18,43,83,000	68,46,76,000	92,19,17,000
80. Road and Inland Water Transport	42,03,000	12,18,02,000	2,10,18,000	60,90,09,000
MINISTRY OF SOCIAL WELFARE				
81. Ministry of Social Welfare	12,26,41,000	22,18,000	61,32,04,000	1,10,90,000
MINISTRY OF STEEL AND MINES				
82. Department of Steel	54,54,000	82,83,00,000	2,72,73,000	414,15,00,000
83. Department of Mines	13,23,94,000	29,34,33,000	66,19,66,000	146,71,62,000
MINISTRY OF TOURISM AND CIVIL AVIATION				
84. Ministry of Tourism and Civil Aviation	19,33,000		96,67,000	
85. Meteorology	3,79,22,000	82,61,000	18,96,10,000	4,13,07,000
86. Aviation	6,78,80,000	11,64,00,000	33,93,98,000	68,20,00,000
87. Tourism	1,52,19,000	2,52,34,000	7,60,94,000	12,61,69,000
MINISTRY OF WORKS AND HOUSING				
88. Ministry of Works and Housing	29,17,000		1,45,84,000	
89. Public Works	19,66,25,000	9,73,55,000	98,31,23,000	48,67,76,000
90. Water Supply and Sewerage	33,50,00,000		167,50,00,000	

1	2	3	4	
	Revenue Rs.	Capital Rs.	Revenue Rs.	Capital Rs.
91. Housing and Urban Development	5,85,06,000	22,54,32,000	29,25,32,000	57,71,62,000
92. Stationery and Printing	9,53,50,000		47,67,52,000	
DEPARTMENT OF ATOMIC ENERGY				
93. Department of Atomic Energy	15,37,000		76,83,000	
94. Atomic Energy Research, Development and Industrial Projects	23,12,54,000	35,28,45,000	115,62,73,000	176,42,27,000
95. Nuclear Power Schemes	48,25,52,000	18,83,11,000	70,37,62,000	94,15,56,000
DEPARTMENT OF ELECTRONICS				
96. Department of Electronics	3,25,28,000	2,54,75,000	16,26,42,000	12,73,75 000
DEPARTMENT OF ENVIRONMENT				
97. Department of Environment	3,10,67,000		15,53,35,000	
DEPARTMENT OF OCEAN DEVELOPMENT				
98. Department of Ocean Development	4,21,12,000	4,01,33,000	21,05,63,000	2,98,67,000
DEPARTMENT OF SCIENCE AND TECHNOLOGY				
99. Department of Science and Technology	6,16,63,000	39,74,000	30,83,18,000	1,98,71,000
100. Survey of India	5,26,74,000	77,000	26,33,68,000	3,85,000
101. Grants to Council of Scientific and Industrial Research	16,24,96,000		81,24,79,000	
DEPARTMENT OF SPACE				
102. Department of Space	13,63,19,000	27,90,53,000	62,15,93,000	24,32,66,000
DEPARTMENT OF SPORTS				
103. Department of Sports	2,34,89,000	1,48,000	11,74,48,000	7,39,000

1	2	3	4
	Revenue Rs.	Capital Rs.	Revenue Rs.
PARLIAMENT, DEPARTMENT OF PARLIAMENTARY AFFAIRS, SECRETARIATS OF THE PRESIDENT AND VICE-PRESIDENT AND UNION PUBLIC SERVICE COMMISSION			
106. Lok Sabha	1,57,95,000		7,59,76,000
107. Rajya Sabha	54,45,000		2,72,23,000
108. Department of Parliamentary Affairs	5,50,000		27,53,000
109. Secretariat of the Vice-President	1,45,000		7,25,000

SHRI SATYASADHAN CHAKRABORTY (Calcutta South) : Sir, this has been recorded ?

MR. SPEAKER : What ?

SHRI SATYASADHAN CHAKRABORTY : You said 'No'. Your conscience was speaking, Sir, because the House is voting a huge amount of money without discussion. And your conscience came out.....

MR. SPEAKER : My conscience is not so weak. The 'Ayes' have it, the 'Ayes' have it. The Outstanding Demands for Grants relating to the Ministries and Departments are passed.

SHRI SATYASADHAN CHAKRABORTY : We are very sorry that no discussion took place on them.

MR. SPEAKER : That is because you took more time on the other Demands.

APPROPRIATION (No. 3) BILL*

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE) : Sir, I beg to

move for leave to introduce a Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 1983-84.

MR. SPEAKER : The question is :

"That leave be granted to introduce a Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Funds of India for the services of the financial year 1983-84."

The Motion was adopted

SHRI PRANAB MUKHERJEE : Sir, I introduce** the Bill. Sir, I beg to move** :

"That the Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 1983-84, be taken into consideration."

MR. SPEAKER : Motion Moved :

"That leave be granted that the Bill to authorise payment and appropriation of

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** Introduced/Moved with the recommendation of the President.